

Sl.No	States/UTs	2015	2016	2017
16.	Manipur	139	81	136
17.	Meghalaya	183	150	182
18.	Mizoram	72	70	60
19.	Nagaland	30	46	41
20.	Odisha	4303	4463	4790
21.	Punjab	4893	5077	4463
22.	Rajasthan	10510	10465	10444
23.	Sikkim	70	85	78
24.	Tamil Nadu	15642	17218	16157
25.	Telangana	7110	7219	6596
26.	Tripura	158	173	161
27.	Uttarakhand	913	962	942
28.	Uttar Pradesh	17666	19320	20124
29.	West Bengal	6234	6544	5769
30.	Andaman and Nicobar Islands	23	17	21
31.	Chandigarh	129	151	107
32.	Dadra and Nagar Haveli	42	46	43
33.	Daman and Diu	42	38	36
34.	Delhi	1622	1591	1584
35.	Lakshadweep	0	1	0
36.	Puducherry	235	244	233
TOTAL		146133	150785	147913

**Upgradation of State Highways to National
Highways in Maharashtra**

1539. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether any proposal is under the consideration of Government for upgradation of some of the State Highways into National Highways in Maharashtra;

(b) if so, the details thereof and the current state of progress in each case; and

(c) the estimated time period for completion of such upgradation in each case?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) The proposal for upgradation of the State Highways into National Highways in Maharashtra has been received from time to time. This Ministry declares some State roads as new National Highways from time to time based on the requirement of connectivity, *inter-se* priority and availability of funds. About 10,688 km. length of State roads have been declared as new National Highways in the State of Maharashtra during the last three years.

(c) Development and Maintenance of National Highways including expansion is a continuous process and works for development and maintenance of NHs are, accordingly, taken up as per *inter-se* priority, traffic density and availability of funds.

Roadblocks in Bharatmala

1540. SHRI AMAR SHANKAR SABLE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Bharatmala is facing numerous roadblocks including fund crunch, slow land acquisition and delay in preparation of detailed project reports, if so, the details thereof;

(b) whether the Government has prepared a half-yearly report to review the progress of its ambitious infrastructure programme, if so, the details thereof;

(c) whether the programme is significantly running behind its financial targets and actual capital cost incurred to construct the highways is fifty per cent higher than the estimated cost, if so, the details thereof; and

(d) the target fixed by Government to award the projects?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (d) Highway projects with aggregate length of approximately 6400 kms. have been awarded under Bharatmala Pariyojana (including residual NHDP works) up to October, 2018. The mode of implementation for construction of road stretches under this scheme is decided so as to avoid any fund crunch during the implementation of Bharatmala Pariyojana programme. Bharatmala Pariyojana Phase-I is targeted for completion by year 2021-22. In order to achieve timely completion of this scheme, the progress of projects under Bharatmala Pariyojana is monitored regularly to ensure timely completion of DPR/